

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/879/2019 in CP (IB) No.12/10/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>Parikh Fabrics Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	<b>10 of IBC</b>

**ORDER**

Counsel for the Respondent requests time for filing written submissions. The Petitioner’s Counsel shall serve a copy of the written submissions on the respondent’s counsel. Post on 06.06.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**